

Fourteenth Loksabha

**Session : 5**

**Date : 18-08-2005**

**Participants :** [Barman Shri Basudeb](#)

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Title : Presentation of the 165<sup>th</sup> Report of the Standing Committee on Human Resource Development on “The Commissions for Protection of Child Rights Bill, 2005”.

PROF. BASUDEB BARMAN (MATHURAPUR): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the One Hundred Sixty-fifth Report of the Standing Committee on Human Resource Development on “The Commissions for Protection of Child Rights Bill, 2005[e17]”.

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... (Interruptions)

MR. SPEAKER: He is entitled to make a statement.

... (Interruptions)

SHRI SUKHDEV SINGH DHINDSA (SANGRUR): He should resign from the Lok Sabha itself. ... (Interruptions) प्रधानमंत्री जी ने माफी मांगी है, इसके बावजूद भी ये जस्टिफिकेशन दे रहे हैं।... (व्यवधान)

MR. SPEAKER: Maybe that is your demand. But he has a right. I have permitted him to make a statement.

... (Interruptions)

MR. SPEAKER: Shri Dhindsaji, you are such a responsible Member. Your feelings have been expressed. I am not deleting it. But let him make a statement under the rules.

... (Interruptions)

श्री सुखदेव सिंह डींडसा : ठीक है, मैं और मेरी पार्टी के माननीय सदस्य सदन से वाकआउट करते हैं।

**12.15 hrs.**

(Shri Sukhdev Singh Dhindsa and some other Hon'ble Members then left the House)

MR. SPEAKER: I respect your sentiments. But he has a right to speak.

... (*Interruptions*)

MR. SPEAKER: Nothing will go on record.

(*Interruptions*)... \*

MR. SPEAKER: You are not enhancing the dignity of the House.

... (*Interruptions*)

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\* Not Recorded.